

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.17 of 2024 (SZ)

In the matter of:

Tribunal on its own motion SUO MOTU
based on the News Item in
The New Indian Express Dt 10.10.2023
titled "Sewage from health complex at
Tamil Nadu's Sirugamani turns potential health hazard".

Versus

TNPCB, Chennai and ors.

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE:07.11.2024

BEFORE THE NATIONAL GREEN TRIBUNAL**SOUTHERN ZONE, CHENNAI****Original Application No. 17 of 2024 (SZ)****In the Matter of:**

Tribunal on its own motion SUO MOTU

Based on the News item in The New Indian Express

Dt: 10.10.2023 titled "Sewage from Health complex at Tamil

Nadu's Sirugamani turns potential health hazard".

Versus

Tamil Nadu Pollution Control Board,

Through its Member Secretary,

Chennai and Others.

...Respondent(s)

STATUS REPORT FILED BY THE 3rd RESPONDENT -
DISTRICT COLLECTOR, TIRUCHIRAPPALLI

I, M. Pradeep Kumar, S/o Masilamani_aged 39 years, presently discharging my duties as the District Collector , Trichirappalli is aware of the facts and circumstances of the SUO MOTU case and filing the report as follows:

1. After the publication in the New Indian Express titled, "Sewage from health complex at Tamil Nadu's Sirugamani turns potential health hazard," dated 10.10.2023, stating that the 14th ward S. Puthukottai Public Health Complex under Sirugamani Town Panchayat is causing a public health hazard and that the nearby Adi Dravidar Higher Secondary School students are infected by public health disease, the National Green Tribunal, Principal Bench, New Delhi, on its own motion, took up the case as SUO MOTU and numbered it as Original Application No. 674 of 2023 (PB). The application was later transferred to the Southern Zone, Chennai, as Original Application No. 17 of 2024 (SZ) according to jurisdiction.
2. It is submitted that ,the Sirugamani Town Panchayat has constructed a public health complex in the 14th ward with an estimated cost of Rs. 13.00 Lakhs, and the same was opened for public usage in the financial year 2014-15. After the notice was issued with

regard to O.A No. 674 of 2023 (PB), an enquiry was conducted by the District Environmental Engineer, Tiruchirappalli Tamil Nadu Pollution Control Board, on 01.11.2023. After the enquiry, it was found that no sewage leak or stagnation was found in the 8x6 septic tank of the public health complex, and it was advised by the TNPCB that the sewage water from the bathroom of the public health complex be piped into the nearby irrigation canal and treated by constructing a soak pit.

3. It is submitted that, based on the suggestion of the District Environmental Engineer, Pollution Control Board, Tiruchirappalli, in order to treat the sewage generated from the public health complex bathroom facility, a concept was prepared by the Assistant Engineer of Sirugamani Town Panchayat to construct gravel filter tank followed by sand filter tank with estimated cost of Rs. 18.50 Lakhs. For this project administrative approval was given by the District Collector, Tiruchirappalli vide administrative sanction No. 2637/2023/TP1, date: 05.03.2024 and contract quotation was requested on 13.03.2024 and work order was issued on 14.03.2024. The construction has been fully completed on 28.08.2024, No untreated sewage is disposed into any land or water body
4. It is submitted that, a small bridge has been constructed over the drain for public transportation, ensuring treated bathing water from the health complex flows through the drain into the soak pit and subsequently into the irrigation canal. The town panchayat has installed a septic tank and soak pit for the waste water the toilet facility and also there is no leakage / seepage from the septic tank and soak pit.
5. I further state that, the Adi Dravidar Higher Secondary school is located at a distance of 35 meters from the place where the toilet is located and the dilapidated Anganwadi nearby is demolished and a new building has been constructed through the administrative sanction was issued by the District Collector, Tiruchirappalli vide proceeding No. 0321/2023/TP1, date: 17.08.2023 for new Anganwadi Building. The work order was issued by the Executive Officer, Sirugamani Town Panchayat vide work order No. 319/2023, date. 08.09.2023. This construction has also been fully completed on 30.09.2024.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Action taken report on file and pass such further other orders which is deems fit in the case and thus render justice.

Date: 04.11.2024


DISTRICT COLLECTOR
TIRUCHIRAPPALLI.

VERIFICATION

I, M. Pradeep Kumar, S/o Masilamani_aged 39 years, presently discharging my duties asThe District Collector , Trichirappalli, solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 04.11.2024


DISTRICT COLLECTOR
TIRUCHIRAPPALLI.

SIRUGAMANI TOWN PANCHAYAT

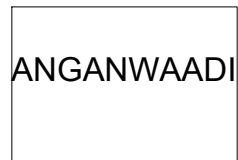
Name of Work: Construction of Strom water drain in S.Pudhukootai at Sirugamani Town Panchayat, Tiruchirappalli District.



NORTH

Strom Water Drain

TOILET



S.pudhukootai road

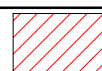
Culvert

MULTI PURPOSE SHOP

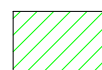
PUE SCHOOL

Treatment Chamber

CANEL



Strom Water Drain



Treatment Chamber

BEFORE CONSTRUCTION



AFTER CONSTRUCTION

